

**Central Administrative Tribunal
Madras Bench**

OA/310/00361/2021

Dated the 31st day of March Two Thousand Twenty One

P R E S E N T
Hon'ble Mr.S.N.Terdal, Member(J)
&
Hon'ble Mr.C.V.Sankar, Member(A)

S.Selvaraj
S/o R.Soundirakeshav,
Statcal Field Supervisor (Under Order of deemed Resignation),
O/o the Additional Director of Agriculture,
Karaikkal,
Puducherry UT. ..Applicant
By Advocate **Mr.M.Ravi**

Vs.

1. Union Territory of Puducherry,
rep. by Secretary to Government,
Agriculture Department of Puducherry,
Secretariat,
Puducherry 605 002.
2. The Director of Economics & Statistics,
505, Kamarajar Salai,
Saram, Puducherry 605 001.
3. The Additional Director of Agriculture,
Keezhakasakudi 609609,
Karaikal T.K.,
Puducherry. ..Respondents

By Advocate **Mr.R.Syed Mustafa**

ORAL ORDER
[Pronounced by Hon'ble Mr.S.N.Terdal, Member(J)]

The relief prayed for in this OA is as follows:-

“to issue directions to the 1st respondent to dispose of the Appeal dated 10.10.2018 of the applicant against the order Pro.No.2851/DES/A4/2015-16/2767 dated 12.11.2015 (served on 07.9.2018) of the 2nd respondent and pass a reasoned order within a limited time frame and pass such further or orders as this Court deems fit and thus render justice.”

2. None for the applicant. Heard Mr.R.Syed Mustafa for the respondents on advance notice. Perused the OA and all the documents.
3. In view of the limited nature of relief sought, this OA is disposed of with a direction to the respondents to dispose of the pending Appeal of the applicant dated 10.10.2018 by a reasoned and speaking order within 2 months from the date of receipt of a copy of this order, as per law.
4. OA is disposed of at the admission stage. No costs.

(C.V.Sankar)
Member(A)

31.03.2021

(S.N.Terdal)
Member(J)

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